

From:

The District & Sessions Judge,  
Delhi.

To:

The Registrar General,  
Delhi High Court,  
New Delhi.

No. F.5(5) Spl.MM/2011/\_\_\_\_\_

Dated, Delhi the \_\_\_\_\_

Sub: Appointment of Special Metropolitan Magistrates/Special Municipal  
Magistrates ( Littering)

Sir,

In continuation to this office letter No. F.5(5)Spl.MM/2011/2179 dated 01.10.2011, on the subject cited above, I am to inform you that Sh. V.B. Pandey, Special Metropolitan Magistrate has appeared before me and he has been administered the requisite Oath of allegiance to the constitution of India.

His Oath of allegiance to the constitution of India, alongwith Joining report is enclosed herewith.

Yours faithfully,

*Sunita Gupta 3/12/11*  
( SUNITA GUPTA )

District & Sessions Judge  
Delhi. *Sunita Gupta*

Encl. As above

No.F.5(5)Spl.MM/2011/ 70441

Dated, Delhi the \_\_\_\_\_

03 DEC 2011

Copy forwarded for information and necessary action to:-

1. The Officers In-charge, General Branch, Pool Car, Library, Computer Branch and Web Site Committee(Hindi/English) .
2. The Director, Delhi Judicial Academy, Karkardooma Court, Delhi.
3. The Accounts officer concerned ( through Ld. DDO), Accounts Branch, Tis Hazari Court, Delhi .
4. The Commissioner, MCD, Town Hall, Delhi.
5. The Chairperson, NDMC, Palika Kendra, New Delhi.

*Sunita Gupta 3/12/11*  
District & Sessions Judge  
Delhi. *Sunita Gupta*